- (b) The integrated Child Protection Scheme (ICPS) of which 'Palna' is component, has been formulated on the basis of consultations with State Government and voluntary Organisations. A balanced view has been taken on all suggestions received on the scheme.
- (c) to (e) The policy of Government of India is to promote survival of the girl child. The Ministry of women and Child Development has formulated a 'Conditional Cash Transfer Scheme' for implementation during the Eleventh Plan Period which seeks to provide cash incentives for parents to ensure the survival and education of the girl child through the fulfilment of certain conditionalities.

Status of chairperson of NCW

3496. SHRIMATI BRINDA KARAT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Chairperson of National Commission for Women has a status lower than other commissions including the National Commission for Children;
- (b), whether the status of the members of the Commission is also lower than those of other commissions including the National Commission for Children;
 - (c) if so, whether Government consider these as discriminatory; and
- (d) whether Government are contemplating to upgrade the status of Chairperson and members of the National Commission for Women?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (b) Information regarding the status of Chairperson and Members of National Comission for Women and similar commissions, including National Commission for Children, is given in the enclosed Statement. (See below)

- (c) No, Sir.
- (d) No proposal is under consideration in this regard.

Statement

The status/rank accorded to the Chairperson and Members of National Commissions

SI.	Name of	Status/rank accorded to the	Status rank accorded to
No.	Commission	Chairperson	the Members
1	2	3	4
1.	National Commission	The Chairperson draws pay.	The Members draw pay
	for Women	equal to the pay of Secretary	equivalent to the pay scale of
		to the Government of India	Additional Secretary to the
			Government of India
2	National Commission	The Chairperson draws pay	The Members draw pay
	for Children	equal to the pay scale of the	equivalent to the pay scale of
		Cabinet Secretary	Secretary to the Government of India
3.	National Human	Equated with the Chief justice	Equated with the Judges of
	Rights Commission	of the India in the matters relating	Supreme Court of India in the
		to salaries, Leave Travel	matter relating to salaries,
		Concession and Travel	Leave Travel Concession
		Allowances etc.	and Travel Allowances etc.
4.	National Commission	Equivalent to the Union	Equivalent to a Secretary to
	for Scheduled Castes	Cabinet Minister	the Government of India

	1	2	3	4
	5.	National Commission	Equivalent to the Union	Equivalent to a Secretary to
		for Scheduled Tribes	Cabinet Minister	the Government of India
	6.	National Commission	Equivalent to the Union	Equivalent to a Secretary to
		for Minorities	Cabinet Minister	the Government of India
	7.	National Commission	Equivalent to Cabinet Minister	Equivalent to a Secretary to
		for Backward Classes	as per Warrant of Precedence, issue by Ministry of Home Affairs for the purpose of seating dignitaries posted in • Delhi at the Republic Day function	the Government of India (as per Warrant of Precedence)
220				
	8.	Planning Commission	Dy. Chairman accorded the	Equivalent to the rank of a
			rank of Cabinet Minister	Minister of State
	9.	U.P.S.C.	Secretary'to the Government	Additional Secretary to the
			of India	Government of India